COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 176 OF 2017

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

UJVN Ltd., Dehradun Vs.			Appellant(s)
Uttrakhand Electricity Regulatory	Соі	mmission & Anr	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu Shekar Mr. Jamnesh Kumar Mr. Gunjan Sareen, Ex. Engg.	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan for	R-1
		Mr. Manoj Kr. Sharma for Mr. Pradip Misra for R-2	

<u>ORDER</u>

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 23.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 23.11.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson